

ANNEXURE-5
Name of the Corporate Debtor: MATIAS RESTAURANTS PRIVATE LIMITED
Commencement of Corporate Insolvency Resolution Process: 01.06.2026
List of Operational Creditors (Other than Workmen, Employees and Government Dues) as on 03.08.2026

S.No.	Name of creditor	Details of claim received		Amount of claim admitted (Rs.)	Nature of claim	Details of Claim Admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	(Amount in Rs.) Remarks, if any
		Date of Receipt	Amount claimed (Rs)			Amount covered by security interest	Amount covered by guarantee	Whether related party? (Yes/No)					
1	Srinivas Commission Agency	11.06.2026	2,17,333.00	NIL	Operational Creditors	NIL	NIL	NO	NIL	NIL	2,17,333.00	NIL	As per the documents made available to us by the claimant, The date of default falls beyond the prescribed limitation period of three years and, accordingly, the claim is considered time-barred.
2	Print Mark	12.06.2026	7,05,115.00	NIL	Operational Creditors	NIL	NIL	NO	NIL	NIL	NIL	7,05,115.00	Awaiting information and relevant supporting documentation from the claimant.
3	Spice Rush	11.06.2026	6,94,238.00	3,83,761.00	Operational Creditors	NIL	NIL	NO	NIL	NIL	3,10,477.00	NIL	Part amount claimed in time barred and hence rejected. Part amount claimed has been admitted based on verification of relevant supporting documents.
4	M R Botgeri	11.06.2026	8,43,023.00	NIL	Operational Creditors	NIL	NIL	NO	NIL	NIL	8,43,023.00	NIL	As per the documents made available to us by the claimant, The date of default falls beyond the prescribed limitation period of three years and, accordingly, the claim is considered time-barred.
5	CN Senkannamari Sona	11.06.2026	25,94,176.00	25,94,176.00	Operational Creditors	NIL	NIL	NO	NIL	NIL	NIL	NIL	Amount claimed has been verified and admitted based on relevant supporting documents evidencing the claim.
6	Highway Star Rest and Recreation Private Limited	19.06.2026	2,70,23,869.00	2,70,23,869.00	Operational Creditors	NIL	NIL	NO	NIL	NIL	NIL	NIL	Amount claimed has been verified and admitted based on relevant supporting documents evidencing the claim.
7	Fruit Matrix	22.06.2026	30,16,103.00	30,16,103.00	Operational Creditors	NIL	NIL	NO	NIL	NIL	NIL	NIL	The claimant has produced a valid acknowledgement of debt signed by person authorized by the (D). Hence the claim has been verified and admitted based on relevant supporting documents evidencing the claim.
8	Rohit Malik	13.06.2026	98,99,321.66	NIL	Operational Creditors	NIL	NIL	NO	NIL	NIL	NIL	98,99,321.66	Awaiting Clarification and relevant supporting documentation from the claimant.
	Total		4,45,75,845.66	3,28,17,909.00		NIL	NIL		NIL	NIL	11,53,500.00	1,06,04,436.66	